

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1471  
ANSWERED ON:27.11.2001  
SUSPENDED IPS OFFICERS  
RAVI PRAKASH VERMA

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the number of IPS Officer suspended/terminated during each of the last three years, State-wise;
- (b) the reasons therefor; and
- (c) the number of SCs/STs Officers out of them ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (CH. VIDYASAGAR RAO)

(a) to (c):

(i) As per available records, 25 IPS Officers of the following State Cadres, were suspended during the last three years for misuse of official position, dereliction of duties and corruption and criminal charges: Jammu & Kashmir-1; Kerala- 2; Maharashtra- 2; Madhya Pradesh-1; Manipur/Tripura - 1; Haryana - 2; Tamil Nadu - 1; UT - 1; Uttar Pradesh - 8; Orissa - 1; Assam & Meghalaya - 1; Gujarat - 4. Out of these, 2 Officers are SC.

(ii) Four IPS Officers one each belonging to Karnataka, Kerala, Gujarat and Maharashtra Cadres, were dismissed on charges of dereliction of duty, corruption and possession of disproportionate assets, production of bogus caste certificate and involvement in murder of an accused in Police custody. Out of them, one belongs to SC Community.